

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2622
ANSWERED ON:09.12.2014
ATTACK BY MINING MAFIA ON IPS OFFICERS
Gandhi Shri Feroze Varun

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of incidents of deadly attacks on senior Indian Police Service (IPS) officers, police constables and other officials/innocent persons by the mining mafia reported in the country during each of the last three years and the current year, State-wise particularly in Madhya Pradesh and Chhattisgarh;
- (b) the total number of persons arrested, convicted and the action taken against them during the said period, State-wise; and
- (c) the corrective steps taken by the Government to check such activities of the mining mafia and protect the lives of officials and innocent people?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): The data of attack on IPS officers and other police officials by mining mafia is not maintained centrally. 'Police', law and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments. Crime related to extortion, etc. is registered, investigated and prosecuted by the State Governments. The State Governments concerned initiate legal action whenever such instances come to their notice. The Seventh Report of the Second Administrative Reforms Commission had recommended setting up of special anti-extortion and anti-money laundering cell by the State Police/ State Governments. The Ministry of Mines being the nodal Ministry along with that of Ministries of Coal and Steel are taking measures and have informed that the State Governments have been accordingly advised to establish such cells to prevent nexus between illegal mining/ forest contractors/ transporters and extremists.